

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP/47/(CHE)2021
NAME OF PETITIONER : Gnanasundaram Ramanan
NAME OF RESPONDENT : ROC Pondicherry
SECTION : Sec 252(3)

ORDER

The Applicant is represented by Mr. Peruman Saranyan, Advocate through video conferencing platform.

List this matter on **08.09.2021** for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

ghk

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(R. SUCHARITHA)
MEMBER (JUDICIAL)